

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Arambagh Hatcheries Limited Date of Commencement of Liquidation: 17-05-2024; List of Stakeholders as on Date: 16-07-2024; Name of IP: Mr. Rajiv Kumar Agarwal; Process Number: 1; Last 5 digit of registration number: 10982

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				11265910.59				NA
2	Liquidation costs incurred till date				97145				NA
3	Secured financial creditors	6	16242090430.18	6	15934794700.89		11417710.01	295850592.70	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	12	454698243.75	11	417285563.00			37412680.75	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	556	29094455.00	604	15516115.00			13578340.00	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	569	129347495.82	564	90067931.87		1496997.50	36715495.45	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	8	501499358	5	175061600		161244215.45	32082736.00	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	161	626329045	141	418395234		155915698	64670222.48	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		1312	17983059027.75	1331	17062484200.35	0	330074620.96	480310067.38	